

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-2065(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Mural Bulldozing Pvt. Ltd.
v/s.
Supreme Infrastructure India Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

On having the Petitioner's Counsel reported withdrawal of the Company
Petition on the ground that settlement terms have been arrived at, at her request, this
Company Petition is hereby **dismissed** as withdrawn.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)